

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/021/223/2015 & MA/21/1109/2016**

HYDERABAD, this the 17<sup>th</sup> day of March, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member**  
**Hon'ble Mr. B.V. Sudhakar, Admn. Member**

1. B. Nagendra Kumar,  
S/o. B. Rathaiah,  
Aged about 56 years,  
Occ: Junior Telecom Officer (External),  
R/o. Mehidipatnam, Hyderabad.
2. Smt. B. KusumaKumari, W/o. N. SessaSai,  
Aged about 49 years,  
Occ: Junior Telecom Officer (External),  
R/o. Ameerpet, Hyderabad.
3. A. ShyamSundar Sharma,  
S/o. Late A. Kameswar,  
Aged about 55 years,  
Occ: Junior Telecom Officer (External),  
R/o. Ameerpet, Hyderabad.
4. A. KrishanHari, S/o.Late A. CinaLingaiah,  
Aged about 57 years,  
Occ: Junior Telecom Officer (External),  
R/o. Nacharam Hyderabad.
5. S. Jeevan, S/o.S. Raja Ram,  
Aged about 54 years,  
Occ: Junior Telecom Officer (External),  
R/o. Rajendranagar, Hyderabad.
6. N. Suryanarayana Murthy,  
S/o. Late N.VenkateswaraRao,  
Aged about 52 years,  
Occ: Junior Telecom Officer (External),  
R/o. L. B. Nagar, Hyderabad.

...Applicants

(By Advocate :Sri K. Sudhakar Reddy)

Vs.



1. Union of India rep. by its  
Chairman and Managing Director,  
BSNL, Corporate Office,  
Bharat Sanchar Bhavan,  
Janpath, New Delhi.
2. The Deputy General Manager (Rectt,-III)  
BSNL, Corporate Office-Recruitment Branch,  
Room No.222, 2<sup>nd</sup> floor, Eastern Court Building,  
Janpath, New Delhi – 110 001.
3. The Asst. General Manager (Rectt-III),  
BSNL Corporate Office-Recruitment Branch,  
Room No.222, 2<sup>nd</sup> floor, Eastern Court Building,  
Janpath, New Delhi – 110 001.
4. The Asst. General Manager (Pers-II),  
BSNL, Corporate Office-Recruitment Branch,  
Room No.222, 2<sup>nd</sup> floor, Eastern Court Building,  
Janpath, New Delhi – 110 001.

....Respondents

(By Advocate: Sri M.C. Jacob, SC for BSNL)

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**ORAL ORDER**  
**(As per Hon'ble Mr. Ashish Kalia, Judl. Member)**

There is no representation on behalf of the applicant.

2. Sri M.C. Jacob, learned counsel for the respondents submitted that the matter has become infructuous. Accordingly, the OA is dismissed as infructuous. MA/21/1109/2016 shall stand closed.

**(B.V. SUDHAKAR)**  
**ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

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